

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No. HHC/Rules/14-61/90-

Dated the 15.7.2015

NOTIFICATION

Hon'ble the Chief Justice, High Court of Himachal Pradesh in exercise of the powers conferred under Article 229 of the Constitution of India and all other enabling powers in this behalf, is pleased to make the following amendments in "The Himachal Pradesh High Court Officers and Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003".

Short title: 1. These Rules shall be called "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) (30th amendment-2015) Rules, 2003.

Commencement: 2. They shall come into force with immediate effect.

Amendment: No.(I) Item No. 12 of the Schedule "B"(Class-I) annexed with "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003 " is substituted as under:

Sr No	Name of the post	No. of posts	Mode of appointment	Qualification.	Experience/ length of service in feeder cadre.	Scale of pay.
12	Public Relation Officer	1	(a) By selection from amongst Superintendents Gr. II/ Revisors/PAs/ JWS on the basis of merit-cum-seniority. (b) Failing which, from amongst Senior Assistants/ Stenographers/ Translators; (c) Failing which by direct recruitment.	Graduation with degree in Mass Communication and journalism. --do-- --do-- Desirable:- 1. Should have working knowledge of English/Hindi and other languages. 2. Ability to communicate and receptiveness to ideas and interaction both in English & Hindi with the press.	Mode (a) three years. mode(b) five years mode(c) experience in Protocol work, Tourism, Public Relations, journalism.	Rs.15600-39100 + Grade Pay Rs.5400/- +2000/- Secretariat Pay.

